

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH
ALLAHABAD**

ALLAHABAD this the 27th day of *March, 2019*.

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)

Civil Misc. Restoration Application No. 330/02689/2018
With
Civil Misc. Application No. 330/02688/2018
IN
Original Application Number. 330/01693/2015.

Shameem Ahmad.

.....Applicant.

VE R S U S

Union of India and others.

.....Respondents

Advocate for the applicant : Shri Yogesh Mishra (absent)

Advocate for the Respondents: Shri G.K. Tripathi

O R D E R

List revised. None is present for the applicant. Vide order dated 16.03.2017, OA No. 1693/2015 was dismissed in default and for non-prosecution. The applicant has filed MA No. 2689/2018 for recalling the order dated 16.03.2017 and for restoration of O.A. Since there is a delay in filing MA No. 2689/2018, the applicant has also filed MA No. 2688/2018 for condoning the delay. A perusal of order sheet show that on previous listed date i.e. 14.03.2019, counsel for the applicant was not present. It appears that the applicant has lost interest in pursuing the matter. Hence, Civil Misc. Application No. 2688/2018 and Civil Misc. Restoration Application No. 2689/2018 are dismissed in default and for want of prosecution.

**(RAKESH SAGAR JAIN)
MEMBER- J.**

Anand...